

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 173 of 2014 & IA Nos. 283 of 2014 and 393 of 2014**

**Dated: 21<sup>st</sup> December, 2015**

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member  
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**In the matter of:-**

**Abhijeet MADC Nagpur Energy Pvt. Ltd. .... Appellant(s)  
Versus  
Maharashtra Airport Development Co. Ltd. & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Hemant Singh

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Mr. Raghu Vamsy  
Ms. Rimali Batra for R-1/MADC  
Mr. Ramni Taneja for MSEDCL/R-10.

**ORDER**

At the request of learned counsel for the appellant, post this Appeal for arguments on **16<sup>th</sup> February, 2016.**

**( T. Munikrishnaiah )  
Technical Member  
rkt/sh**

**( Justice Surendra Kumar )  
Judicial Member**